

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP273/16	TP 245/17	Hearing	100/ 104	Hipe Transportation Infrastructure Ventures Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Advocate for the Petitioner Nagashree S.M		

Counsel for Petitioner is present. She requested time to comply the objections raised by the Registry by filing affidavit.

List it on 14.07.2017.


MEMBER (J)